The West Bengal Universities (Control of Expenditure) (Cessation of Application) Act, 1979

Act 27 of 1979

Keyword(s):
Cessation Act, The West Bengal Universities (Control of Expenditure) Act, 1976
West Bengal Act XXVII of 1979


[13th October, 1979.]

An Act to provide for the cessation of application of the West Bengal Universities (Control of Expenditure) Act, 1976.

WHEREAS it is necessary to provide for the cessation of application of the West Bengal Universities (Control of Expenditure) Act, 1976 to each of the Universities subject to that Act at the appropriate stage;

It is hereby enacted in the Thirtieth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. (1) This Act may be called the West Bengal Universities (Control of Expenditure) (Cessation of Application) Act, 1979.

(2) It shall apply to the Universities constituted or established, as the case may be, under sub-section (1) of section 3 of—

(i) the Calcutta University Act, 1966;

(ii) the Burdwan University Act, 1959;

(iii) the North Bengal University Act, 1961;

(iv) the Jadavpur University Act, 1955;

(v) the Kalyani University Act, 1960;

(vi) the Rabindra Bharati Act, 1961.

(3) It shall come into force in relation to such University and on such date as the State Government may, by notification in the Official Gazette, declare.

4For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV, of the 22nd March, 1979, page 592; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 5th September, 1979.
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**The West Bengal Universities (Control of Expenditure) (Cessation of Application) Act, 1979.**

[West Ben. Act XXVII of 1979.]

(Sections 2, 3.)

**Effect of Cessation.**

2. Upon the declaration of the date in relation to a University under sub-section (3) of section 1, the provisions of the West Bengal Universities (Control of Expenditure) Act, 1976 shall cease to apply to that University.

**Savings.**

3. A declaration under sub-section (3) of section 1 in relation to a University shall not affect anything done or any action taken under the West Bengal Universities (Control of Expenditure) Act, 1976, prior to such declaration.